

1	2	3	4
Delhi	3	0	0
Dadra and Nagar Haveli	2	1	0
Goa	7	3	0
Gujarat	47	30	16
Haryana	46	35	3
Jharkhand	1	1	0
Karnataka	61	38	20
Kerala	29	20	6
Madhya Pradesh	15	5	1
Maharashtra	103	63	18
Nagaland	2	1	0
Orissa	10	5	1
Puducherry	1	0	0
Punjab	8	2	1
Rajasthan	10	9	4
Tamil Nadu	70	55	31
Uttar Pradesh	34	21	8
Uttarakhand	2	1	0
West Bengal	22	11	6
GRAND TOTAL :	587	380	154

**Dumping of solar power equipments by China**

172. SHRI A. ELAVARASAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government has rejected domestic player's demand to impose import duty on finished solar power equipments and has no objection to import of low priced Chinese solar cells as long as they meet prescribed quality standard;

(b) if so, the details thereof;

(c) whether it comes as a setback to domestic manufacturers battling cheaper Chinese imports and Government's stand is in contrast with the US policy which has taken China to the WTO over dumping of solar cells and panel; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) No, Sir

(b) to (d) Does not arise.

**Import of sub-standard and harmful Goods**

†173. SHRI BHAGAT SINGH KOSHYARI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether bare, sub-standard and cheap products including toys are being imported on large scale from foreign countries and particularly from China;

(b) if so, the details thereof and the reasons therefor;

(c) whether any action has been taken by Government during the last three years against those firms which import such products including harmful toys;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (e) Some import of sub-standard cheap products including toys, milk, chocolates have been witnessed in the past by the Customs' Authorities and action initiated under the provisions of the Customs Act, 1962. The details of such imports for last three years are as follows:

Year	Description of Goods	Value (in lakhs)
2008-09	Toys and Chocolates	240.54
2009-10	Toys	472.665
2010-11	Toys	120.965

**Increase in import of gold**

174. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that import of gold during the last two years have increased;

(b) if so, the details in this regard;

(c) whether Government propose to control the import of yellow metal during the next fiscal years; and

(d) if so, the reasons and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) Yes, Sir.

†Original notice of the question was received in Hindi.